

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.03.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1903 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Union of India Through Director to The Govt. Of India Ministry of Telecommunications Vs. Reliance Communication Limited Through Mr. Anish Niranjan Nanavaty, Resolution Professional	Shiva Lakshmi
2.	I.A. No. 1904 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Municipal Corporation of Delhi Vs. Ravindra Kumar Goyal Interim Resolution Professional Of MEP Infrastructure Developers Limited	Sanjay Vashishtha
3.	I.A. No. 1909 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Efficax Resolution Professionals Private Limited Liquidator Siddharth Natural Food Resources Private Limited Vs. Employees' Provident Fund Organisation (EPFO)	Roshan Kumar
4.	I.A. No. 1910 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Regional Provident Fund Commissioner-II RO, Kandivali-East Vs. Mamta Binani, Resolution Professional & Ors.	S.K. Agarwal
5.	I.A. No. 1912 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Amar Ujala Limited (Member of Committee of Creditors of Raama Paper Mills Limited) Vs. Sandeep Kumar Agrawal	Swapnil Gupta
6.	I.A. No. 1913 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Amar Ujala Limited (Member of Commtttee of Creditors of Raama Paper Mills Limited) Vs. Aditya Kumar Chauhan and Ors.	Swapnil Gupta
7.	I.A. No. 1914 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Amar Ujala Limited (Member of Committee of Creditors of Raama Paper Mills Limited) Vs. Dr. Mukesh Kumar Agarwal and Anr.	Swapnil Gupta

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Assistant Registrar